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Singh, Shri Abhishek (Rajnandgaon)

Singh, Shri Bharat (Ballia)

Singh, Shri Bhola (Bulandshahr)

Singh, Shri Brijbhushan Sharan (Kaiserganj)

Singh, Shri Dushyant (Jhalawar-Baran)

Singh, Shri Ganesh (Satna)

Singh, Shri Giriraj (Nawada)

Singh, Shri Gyan (Shahdol)

Singh, Shri Hukum (Kairana)

Singh, Shri Kirti Vardhan (Gonda)

Singh, Shri Lallu (Faizabad)

Singh, Shri Nagendra (Khajuraho)

Singh, Shri Pashupati Nath (Dhanbad)

Singh, Shri R. K. (Arrah)

Singh, Shri Radha Mohan (East Champaran)

Singh, Shri Rajnath (Lucknow)

Singh (Raju Bhaiya), Shri Rajveer (Etah)

Singh, Shri Rakesh (Jabalpur)

Singh, Shri Rama Kishore (Vaishali)

Singh, Shri Ravneet (Ludhiana)

Singh, Shri Satyapal (Sambhal)

Singh, Shri Sunil Kumar (Chatra)

Singh, Shri Sushil Kumar (Aurangabad)

Singh, Shri Uday Pratap (Hoshangabad)

Singh, Shri Virendra (Bhadohi)

Singh, Shrimati Pratyusha Rajeshwari (Kandhamal)

Sinha, Shri Jayant (Hazaribagh)

Sinha, Shri Manoj (Ghazipur)

Sinha, Shri Shatrughan (Patna Sahib)

Sivaprasad, Shri Naramalli (Chittoor)

Solanki, Dr. Kirit P. (Ahmedabad)

Somaiya, Dr. Kirit (Mumbai North East)

Sonkar, Shri Vinod Kumar (Kaushambi)

Sonker, Shrimati Neelam (Lalganj)

Soren, Shri Shibu (Dumka)

Srinivas, Shri Kesineni (Vijayawada)

Sriram, Shri Malyadri (Bapatla)

Sriramulu, Shri B. (Bellary)

Sule, Shrimati Supriya (Baramati)

Suman, Shri Balka (Peddapalli)

Sundaram, Shri P. R. (Namakkal)

Supriyo, Shri Babul (Asansol)

Suresh, Shri D.K. (Bangalore Rural)

Suresh, Shri Kodikunnil (Mavelikkara)

Swain, Shri Ladu Kishore (Aska)

Swaraj, Shrimati Sushma (Vidisha)

Tadas, Shri Ramdas C. (Wardha)

Tamta, Shri Ajay (Almora)

Tanwar, Shri Kanwar Singh (Amroha)

Tarai, Shrimati Rita (Jajpur)

Tasa, Shri Kamakhya Prasad (Jorhat)

Teacher, Shrimati P.K. Shreemathi (Kannur)

Teli, Shri Rameshwar (Dibrugarh)

Teni, Shri Ajay Misra (Kheri)

Thakur, Shri Anurag Singh (Hamirpur)

Thakur, Shrimati Mamata (Vangaon)

Thakur, Shrimati Savitri (Dhar)

Thambidurai, Dr. M. (Karur)

Tharoor, Dr. Shashi (Thiruvananthapuram)

Thomas, Prof. K.V. (Ernakulam)

Tirkey, Shri Dasrath (Alipurduars)

Tiwari, Shri Manoj (North East Delhi)

Tomar, Shri Narendra Singh (Gwalior)

Tripathi, Shri Sharad (Sant Kabir Nagar)

Trivedi, Shri Dinesh (Barrackpur)

Tumane, Shri Krupal Balaji (Ramtek)

Udasi, Shri Shivkumar (Haveri)

Uddin, Shri Tasleem (Araria)

Udhayakumar, Shri M. (Dindigul)

Usendi, Shri Vikram (Kanker)

Utawal, Shri Manohar (Devas)

Vaghela, Shri L. K. (Patan)

Vanaroja, Shrimati R. (Tiruvannamalai)

Vardhan, Dr. Harsh (Chandni Chowk)

Varma, Shrimati Dev (Bankura)

Vasanthi, Shrimati M. (Tenkasi)

Vasava, Shri Manshukhbhai Dhanjibhai (Bharuch)

Vasava, Shri Parbhubhai Nagarbhai (Bardoli)

Velagapalli, Shri Varaprasad Rao (Tirupati)

Venkatesh Babu, Shri T. G. (Chennai North)

Venugopal, Dr. P. (Tiruvallur)

Venugopal, Shri K. C. (Alappuzha)

Verma, Dr. Anshul (Hardoi)

Verma, Shri Bhanu Pratap Singh (Jalaun)

Verma, Shri Parvesh Sahib Singh (West Delhi)

Verma, Shri Rajesh (Sitapur)

Verma, Shrimati Rekha (Dhaurahra)

Vichare, Shri Rajan (Thane)

Vijaya Kumar, Shri S. R. (Chennai Central)

Wanga, Shri Chintaman Navasha (Palghar)

Yadav, Shri Akshay (Firozabad)

Yadav, Shri Dharmendra (Badaun)

Yadav, Shri Hukmdeo Narayan (Madhubani)

Yadav, Shri Jai Prakash Narayan (Banka)

Yadav, Shri Laxmi Narayan (Sagar)

Yadav, Shri Mulayam Singh (Azamgarh)

Yadav, Shri Om Prakash (Siwan)

Yadav, Shri Ram Kripal (Pataliputra)

Yadav, Shri Tej Pratap Singh (Mainpuri)

Yadav, Shrimati Dimple (Kannauj)

Yediyurappa, Shri B.S. (Shimoga)

Yellaiah, Shri Nandi (Nagar Kurnool)

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THE SPEAKER

Shrimati Sumitra Mahajan

THE DEPUTY SPEAKER

Dr. M. Thambidurai

PANEL OF CHAIRPERSONS

Shri Arjun Charan Sethi

Shri Hukmdeo Narayan Yadav

Shri Anandrao Adsul

Shri Pralhad Joshi

Dr. Ratna De (Nag)

Shri Ramen Deka

Shri Konakalla Narayana Rao

Shri Hukum Singh

Shri K.H. Muniyappa

Dr. P. Venugopal

SECRETARY GENERAL

Shri Anoop Mishra

COUNCIL OF MINISTERS

CABINET MINISTERS

Shri Narendra Modi

The Prime Minister and also in-charge of:

(i) Ministry of Personnel, Public Grievances and Pensions;

(ii) Department of Atomic Energy;

(iii) Department of Space; and All important Policy issues and all other portfolios not allocated to any Minister.

Shri Rajnath Singh

The Minister of Home Affairs

Shrimati Sushma Swaraj

The Minister of External Affairs

Shri Arun Jaitley

The Minister of Finance and Minister of Corporate Affairs

Shri M. Venkaiah Naidu

The Minister of Urban Development, Minister of Housing and Urban Poverty Alleviation and Minister of Information and Broadcasting

Shri Nitin Gadkari The Minister of Road Transport and

Highways and Minister of Shipping

Shri Manohar Parrikar The Minister of Defence

Shri Suresh Prabhu The Minister of Railways

Shri D.V. Sadananda The Minister of Statistics and Programme

Gowda Implementation

Sushri Uma Bharti The Minister of Water Resources, River

Development and Ganga Rejuvenation

Shri Ramvilas Paswan The Minister of Consumer Affairs, Food and

Public Distribution

Shri Kalraj Mishra The Minister of Micro, Small and Medium

Enterprises

Shrimati Maneka The Minister of Women and Child

Sanjay Gandhi Development

Shri Ananthkumar The Minister of Chemicals and Fertilizers

and Minister of Parliamentary Affairs

Shri Ravi Shankar The Minister of Law and Justice and Minister

Prasad of Electronics and Information Technology

Shri Jagat Prakash The Minister of Health and Family Welfare

Nadda

Shri Ashok Gajapathi The Minister of Civil Aviation

Raju

Public Enterprises

Shrimati Harsimrat Kaur Badal The Minister of Food Processing

Industries

Shri Narendra Singh Tomar The Minister of Rural Development,

Minister of Panchayati Raj and Minister

of Drinking Water and Sanitation

Shri Chaudhary Birender Singh The Minister of Steel

Shri Jual Oram The Minister of Tribal Affairs

Shri Radha Mohan Singh The Minister of Agriculture and Farmers

Welfare

Shri Thaawar Chand Gehlot The Minister of Social Justice and

Empowerment

Shrimati Smriti Zubin Irani The Minister of Textiles

Dr. Harsh Vardhan The Minister of Science and Technology

and Minister of Earth Sciences

Shri Prakash Javadekar

The Minister of Human Resource Development

MINISTERS OF STATE (INDEPENDENT CHARGE)

Rao Inderjit Singh The Minister of State of the Ministry of

Planning, Minister of State in the Ministry of

Urban Development and Minister of State in the

Ministry of Housing and Urban Poverty

Alleviation

Shri Bandaru Dattatreya The Minister of State of the Ministry of Labour

and Employment

Shri Rajiv Pratap Rudy The Minister of State of the Ministry of Skill

Development and Entrepreneurship

Shri Vijay Goel The Minister of State of the Ministry of Youth

Affairs and Sports and Minister of State in the

Ministry of Water Resources, River

Development and Ganga Rejuvenation

Shri Shripad Yesso Naik The Minister of State of the Ministry of

Ayurveda, Yoga and Naturopathy, Unani,

Siddha and Homoeopathy (AYUSH)

Shri Dharmendra

The Minister of State of the Ministry of Petroleum and Natural Gas

Pradhan

Shri Piyush Goyal The Minister of State of the Ministry of Power,

Minister of State of the Ministry of Coal,

Minister of State of the Ministry of New and

Renewable Energy and Minister of State of the

Ministry of Mines

Dr. Jitendra Singh

The Minister of State of the Ministry of

Development of North Eastern Region, Minister of State in the Prime Minister's Office, Minister

of State in the Ministry of Personnel, Public

Grievances and Pensions, Minister of State in

the Department of Atomic Energy and Minister

of State in the Department of Space

Shrimati Nirmala

Sitharaman

The Minister of State of the Ministry of

Commerce and Industry

Dr. Mahesh Sharma

The Minister of State of the Ministry of Culture

and Minister of State of the Ministry of Tourism

Shri Manoj Sinha The Minister of State of the Ministry of

Communications and Minister of State in the

Ministry of Railways

Shri Anil Madhav Dave The Minister of State of the Ministry of

Environment, Forests and Climate Change

Shri Mukhtar Abbas Naqvi The Minister of State of the Ministry of

Minority Affairs and Minister of State in the

Ministry of Parliamentary Affairs

MINISTERS OF STATE

Gen. Vijay Kumar Singh (Retd.) The Minister of State in the Ministry of

External Affairs

Shri Santosh Kumar Gangwar The Minister of State in the Ministry of Financ

Shri Faggan Singh Kulaste The Minister of State in the Ministry of Health

and Family Welfare

Agriculture and Farmers Welfare and Minister

of State in the Ministry of Parliamentary Affairs

Shri Ramdas Athawale The Minister of State in the Ministry of Social

Justice and Empowerment

Shri Ram Kripal Yadav The Minister of State in the Ministry of Rural

Development

Shri Haribhai Chaudhary The Minister of State in the Ministry of Micro,

Small and Medium Enterprises

Shri Giriraj Singh The Minister of State in the Ministry of Micro,

Small and Medium Enterprises

Shri Hansraj Gangaram Ahir The Minister of State in the Ministry of Home

Affairs

Shri Ramesh Jigajinagi The Minister of State in the Ministry of

Drinking water and Sanitation

Shri Rajen Gohain The Minister of State in the Ministry of

Railways

Shri Parshottam Rupala The Minister of State in the Ministry of

Agriculture and Farmers Welfare and Minister

of State in the Ministry of Panchayati Raj

Shri M. J. Akbar The Minister of State in the Ministry of

External Affairs

Shri Upendra Kushwaha The Minister of State in the Ministry of Human

Resource Development

Shri Pon Radhakrishnan The Minister of State in the Ministry of Road

Transport and Highways and Minister of State in

the Ministry of Shipping

Shri Kiren Rijiju The Minister of State in the Ministry of Home

Affairs

Shri Krishanpal Gurjar The Minister of State in the Ministry of Social

Justice and Empowerment

Shri Jasvantsinh The Minister of State in the Ministry of Tribal

Sumanbhai Bhabhor Affairs

Dr. Sanjeev Balyan The Minister of State in the Ministry of Water

Resources, River Development and Ganga

Rejuvenation

Shri Vishnu Dev Sai The Minister of State in the Ministry of Steel

Shri Sudarshan Bhagat The Minister of State in the Ministry of

Agriculture and Farmers Welfare

Shri Y. S. Chowdary The Minister of State in the Ministry of

Science and Technology and Minister of State

in the Ministry of Earth Sciences

Shri Jayant Sinha The Minister of State in the Ministry of Civil

Aviation

Col. Rajyavardhan The Minister of State in the Ministry of

Rathore (Retd.) Information and Broadcasting

Shri Babul Supriyo The Minister of State in the Ministry of Heavy

Industries and Public Enterprises

Sadhvi Niranjan Jyoti The Minister of State in the Ministry of Food

Processing Industries

Shri Vijay Sampla The Minister of State in the Ministry of Social

Justice and Empowerment

Shri Arjun Ram Meghwal The Minister of State in the Ministry of

Finance and Minister of State in the Ministry

of Corporate Affairs

Dr. Mahendra Nath Pandey

The Minister of State in the Ministry of

Human Resource Development

Shri Ajay Tamta The Minister of State in the Ministry of

Textiles

Shrimati Krishna Raj

The Minister of State in the Ministry of

Women and Child Development

Shri Mansukh L. The Minister of State in the Ministry of Road

Mandaviya Transport and Highways, Minister of State in

the Ministry of Shipping and Minister of State

in the Ministry of Chemicals and Fertilizers

Shrimati Anupriya Patel The Minister of State in the Ministry of Health

and Family Welfare

Shri C. R. Chaudhary The Minister of State in the Ministry of

Consumer Affairs, Food and Public

Distribution

Shri P. P. Chaudhary The Minister of State in the Ministry of Law

and Justice and Minister of State in the

Ministry of Electronics and Information

Technology

Dr. Subhash Ramrao The Minister of State in the Ministry of

Bhamre Defence

LOK SABHA DEBATES

Vol. XXII First day of Eleventh Session of Sixteenth Lok Sabha No. 1

LOK SABHA

Tuesday, January 31, 2017/Magha 11, 1938 (Saka)

The Lok Sabha met at Forty-One Minutes past Twelve of the Clock

[HON. SPEAKER in the Chair]

NATIONAL ANTHEM

(The National Anthem was played.)

12.42 hours

PRESIDENT'S ADDRESS*

[English]

HON. SPEAKER: Now, the Secretary-General.

SECRETARY GENERAL: Madam, I beg to lay on the Table a copy of the President's Address to both the Houses of the Parliament assembled on the 31st January, 2017.

Honourable Members, in this **Basant season of renewal and resurgence, I welcome you all to this Joint Session of both Houses of Parliament. This is a historic session heralding the advancement of the Budget cycle and merger of the Railway Budget with the General Budget for the first time in independent India. We gather once again to celebrate democracy, a cherished value and culture that has prospered throughout the long history of our nation. Indeed, a culture that guides my government towards *Sabka Saath*, *Sabka Vikas*.

The ideal of *saha na vavatu*, *saha nau bhunaktu* - May we be protected together and blessed together with bliss - has inspired our civilisation from time immemorial. This year marks the 350th birth anniversary of the great *Sikh Guru* - *Guru Gobind Singhji*. We are also observing the one thousandth birth anniversary of the great

^{*} Laid on the Table and also placed in Library, See No. LT 6236/16/17.

^{**}His Excellency Shri Pranab Mukherjee, President of India, delivered the Address in the Central Hall in English and Hindi text of the Address was read by His Excellency Shri Mohammed Hamid Ansari, Vice President of India.

saint-philosopher *Ramanujacharya*. The luminous path of social transformation and reform shown by them serves as a beacon for all and is an inspiration to my government.

This year marks the Centenary year of *Champaran Satyagraha*, which gave a new direction to our freedom struggle and channelised *janashakti* in the fight against colonial power. Mahatma Gandhi's ideals of *Satyagraha* instilled in every Indian an indomitable self-belief, and spirit of sacrifice for the larger good. This *janashakti* is today our greatest strength.

The resilience and forbearance demonstrated by our countrymen, particularly the poor, recently in the fight against black money and corruption, is remarkable. The same spirit has driven the LPG "Give It Up Campaign." Over 1.2 crore consumers have voluntarily given up their LPG subsidy, which has helped the underprivileged in accessing LPG connections. This *janashakti* has transformed *Swachh Bharat Mission* into a *jan-andolan*. 1.4 lakh villages, over 450 cities, 77 districts and 3 states have declared themselves *Open Defecation Free*. My government salutes the strength of *janashakti* and pledges to constructively utilise it in *Rashtra Nirman*.

Honourable Members, at the core of all my Government's policies is the welfare of the *garib, dalit, peedit, shoshit, vanchit, kisan, shramik and yuva*. My government is guided by the *Antyodaya* philosophy of *Pandit Deendayal Upadhyaya*. His centenary year is being observed as *Garib Kalyan Varsh*.

Financial inclusion is key to poverty alleviation. An unprecedented 26 crore plus *Jan Dhan* accounts have been opened for the unbanked. Over 20 crore RUPAY debit cards have been issued to enable cashless payments. Moving swiftly from "*Jan Dhan to Jan Suraksha*" close to 13 crore poor have been covered under various social security schemes.

To take the banking system to the doorstep of the poor and the unbanked, the Indian Postal Payment Bank has been started. The postal network with wider reach and deep penetration of over 1.5 lakh post offices will also function as postal banks. Besides the over 1 lakh *bank-mitras* appointed by banks, over 2.5 lakh *Gram-Dak-Sewaks* will also function as banking correspondents.

Over Rs 2 Lakh Crore has been provided through 5.6 crore loans sanctioned under *Pradhan Mantri Mudra Yojana* to ensure collateral-free bank financing for the unfunded, and to promote small businesses. Seventy percent of this has been availed of by women entrepreneurs.

Under the *Deen Dayal Antyodaya Yojana*, which aims to empower women, particularly from the deprived sections, over Rs. Sixteen Thousand crore have been made available to Self Help Groups in the current Financial Year. The scheme aims to reach out to nearly 5 crore women soon.

Honourable Members, my Government has taken many initiatives to improve the quality of life of the poor through assured housing, affordable healthcare, safe drinking water and sanitation, and access to clean energy.

My Government is committed to provide shelter to every houseless poor household through the *Pradhan Mantri Aawas Yojana* with appropriate interest subvention on housing credit.

Poor sanitation further weakens the economic wherewithal of a poor household. *Swachh Bharat Abhiyan* aims to ensure health and sanitation, particularly for the poor. Under this mission, more than 3 crore toilets have been constructed.

The *Pradhan Mantri Ujjwala Yojana* will make clean energy accessible to the poor. This scheme aims to safeguard the health of women and children by providing them with a clean cooking fuel – LPG, liberating them from the ill-effects of smoky kitchens, and long hours of collecting firewood. Free gas connections are being

provided to 5 crore poor households. Already 1.5 crore connections have been provided in the current financial year. It is noteworthy that 37 percent of the *Ujjwala* beneficiaries belong to the Scheduled Castes and Scheduled Tribes.

Under *Deen Dayal Upadhayay Gram Jyoti Yojana*, out of the over 18,000 villages which have been in darkness since independence, over 11,000 have been electrified in a record time. Under UJALA (Unnat Jyoti by Affordable LEDs for All) programme, over 20 crore LED bulbs have been distributed, resulting in savings of more than Rs. ten thousand crore in the electricity bills of consumers, majority of whom are poor.

Several steps have been taken to make healthcare affordable and accessible to every citizen of our country, particularly the poor. Mission *Indradhanush* commits to vaccinate "every child everywhere" against preventable diseases. It has so far benefited 55 lakh children. *Pradhan Mantri Bharatiya Jan Aushadi Pariyojana* has been launched to ensure that the poor have access to quality medicines at affordable prices. Special facilities created to control the endemic Japanese encephalitis have yielded encouraging results in significantly reducing mortality due to this disease.

Honourable Members, in *Kisan's welfare* lies the nation's prosperity. A favourable monsoon after consecutive years of drought, supplemented by farmer-oriented schemes has increased the acreage and yield of most *Kharif crops*. The sown area in the current *Rabi season* has shown six percent increase in comparison to last year.

My Government has taken various steps to transform the lives of our farmers. Focus has been on holistic development of agriculture sector - making available affordable credit, ensuring assured supply of seeds and fertilizers, improving irrigation facilities, comprehensive risk coverage, improving productivity through Soil Health Cards, assured market and remunerative prices for the produce through *e-NAM* (National Agriculture Market).

Pradhan Mantri Fasal Bima Yojana expanded the ambit of risk-coverage, doubled the sum insured, and facilitated lowest- ever premium for the farmers. During **Kharif** 2016, around 3.66 crore farmers were insured for a sum of Rs. 1.4 lakh crore.

With the objective of digitization of all the live *Kisan Credit Cards*, another three crore cards will be converted into *RUPAY* debit cards soon. The corpus of NABARD fund has been doubled to Rs. forty one thousand crore to ensure easy credit access to farmers.

With focus on *Per Drop More Crop* and "*Har Khet ko Pani*", coverage under *Pradhan Mantri Krishi Sinchayee Yojana* has been expanded. More than 12.7 lakh hectares have been brought under micro irrigation in the last two years.

Honourable Members may recall that soaring prices of pulses was a matter of grave concern around this time last year. My government has taken proactive steps and prices of pulses are now under control. To ensure fair price for farmers and to protect consumers, a buffer stock of 20 lakh tonnes of pulses has been envisaged against which 8 lakh tonnes of pulses have already been procured.

Honourable Members, my government is making *Nari Shakti* an integral part of our development journey. Our women deserve equal opportunity. The Rio Olympics, where we took great pride in the performance of *P.V. Sindhu, Sakshi Malik, Deepa Karmakar* and others, illustrates the strength of our women. Women are being inducted in combat streams of our Armed Forces. The nation is proud of its first three women fighter pilots. This reminds us of what we can achieve, as a nation, if women are fully empowered, and if their skills and talent are optimally utilised.

The *Beti Bachao Beti Padhao* scheme that addresses the issue of declining Child Sex Ratio, is yielding encouraging results. Under the *Sukanya Samridhi Yojana*, launched with an objective of ensuring a secure future to our girl child, over one crore accounts have been opened and an amount of over Rs. eleven thousand crore has been

deposited. The *Pradhan Mantri Surakshit Matritva Abhiyan* will provide comprehensive ante-natal care by a qualified medical practitioner to all pregnant women. The revision of *Maternity Benefit Act* and enhancement of maternity leave from 12 weeks to 26 weeks will support pregnant women at the workplace.

Honourable Members, 65 percent of our population today is below the age of 35. Our youth is our greatest strength and *yuva urja* needs to be effectively channelised. With the motto of "Har Haath ko Hunar", my government has taken several steps for skilling the youth and improving their employability. The work of skill development, that was earlier spread across 21 ministries and 50 departments, has been brought under one umbrella Ministry. The *Pradhan Mantri Kaushal Vikas Yojana* has been launched with a budget outlay of Rs. Twelve thousand crore, to train One crore youth over the next four years. Over 20 lakh youth have already benefited. *National Apprenticeship Promotion Scheme* has been launched with a budget outlay of Rs. Ten thousand crore. 978 employment exchanges spread across the country have been integrated as part of the National Career Service Portal.

My Government has opened new avenues and made higher technical education more accessible to students from economically weaker sections. For the first time, ITI trainees have been provided with academic equivalence at matriculation and higher secondary level through bridge courses to enable them to pursue higher education. With the objective of providing training of international standards to youth, a nation-wide network of 50 India International Skill Centres is being established. The *Pradhan Mantri YUVA Yojana* has been launched for promoting entrepreneurship education and training amongst 7 lakh students.

My government has announced a package of Rs. Six thousand crore to boost employment generation and exports in the apparel and made-ups sector. This package is expected to generate over 1.1 crore jobs, mostly for women.

Honourable Members, *Shram-eva jayate* is one of the foremost guiding principles of my government and several measures have been taken for the welfare of the shramik. For the first time ever, minimum wages have been increased by 42 percent in both agricultural and non-agricultural sectors. For bonus coverage, the calculation ceiling limit has been doubled to Rs. Seven thousand, and the eligibility limit increased from Rs. Ten thousand to Rs. Twenty One thousand. This will directly benefit an additional 55 lakh workers. The Universal Account Number has ensured portability of EPF accounts and has safeguarded the interest of crores of workers.

Workers employed in the informal sector will benefit the most from my Government's decision to enable employers to pay wages to their employees through banks. This will increase compliance of payment of minimum wages. It shall ensure that workers in the unorganized sector also enjoy health benefits under Employees State Insurance Corporation and social security through Provident Fund.

Implementation of the 7th Pay Commission has benefited 50 lakh employees and 35 lakh pensioners. To protect senior citizens from the impact of interest-rate fluctuations, interest rate for senior citizens has been fixed at 8 percent payable monthly for a period of 10 years.

Honourable Members, social and economic equality for the deprived and disempowered sections is the first promise of our constitution. My government is committed to fulfil this promise.

Through the *Stand-up India* initiative, my government plans to empower over two and a half lakh Scheduled Castes, Scheduled Tribes and women entrepreneurs. For promoting entrepreneurship, the National Scheduled Castes/Scheduled Tribes Hub has been launched, with an initial allocation of Rs. 490 crore.

Under the Forest Rights Act, about 16.5 lakh Individual Forest Rights titles have been granted over an area of 55.4 lakh acres of forest land. Further, Community Forest Rights titles have been distributed over an area of about 47 lakh acres of forest land.

The location of our mineral wealth largely coincides with tribal habitations in our country. The *Pradhan Mantri Khanij Kshetra Kalyan Yojana* will serve the dual purpose of ensuring sustainable mining activity as well as local area development for the betterment of the tribals and the poor inhabitants in the mining areas. District Mineral Foundation is a novel initiative in this regard.

My government has increased the allocation under the Tribal sub-plan. Fourteen different sectors have been identified under the *Vanbandhu Kalyan Yojana* for the empowerment of tribals.100 out of the 300 clusters envisaged under the *Shyama Prasad Mukherjee Rurban Mission*, will be developed in tribal areas.

Honourable Members, the success of the Indian cricket team at the World cup for the Blind, 2014 and the Indian Paralympics contingent at Rio 2016 demonstrates that our *Divyang jan* can scale great heights, if afforded an opportunity. My Government is committed to providing the *Divyang jan* equal opportunities for development. Besides increasing the percentage of reservation for *Divyang jan* from 3 to 4 percent in government jobs, my government has accelerated filling up of backlog vacancies. Over 6 lakh *Divyang jan* have so far benefitted from 4700 special assistance camps organised across the country since May 2014.

The *Sugamya Bharat Abhiyan* is improving accessibility for the *Divyang jan* at public places. For the first time, Speech and Language Disability, and Specific Learning Disability have been included in *The Rights of Persons with Disabilities Act, 2016*. A common sign language is being developed for the entire country. The *Niramaya Swasthya Bima Yojana* provides *Divyang jan* affected by autism, cerebral palsy, mental retardation, and those with multiple disabilities, a health insurance cover of up to One lakh rupees.

Honourable Members, like the strings of *sitar*, which produce different notes but come together to create a beautiful melody, people professing different faiths and religions constitute the spirit of India and contribute to the strength of the nation. The courage and sacrifice of *Baba Banda Singh Bahadur*, whose 300th martyrdom anniversary we observe this year; and the spirit of selfless service of *Mother Teresa*, who was canonised recently, inspire us in equal measure. My government has taken several measures to ensure that the aspirations of people from all communities are fulfilled, and a more focussed approach has been taken towards inclusive development of the notified minority communities, namely *Muslims, Christians, Buddhists, Sikhs, Parsis and Jains*. While scholarship and fellowship schemes have encouraged their educational empowerment; skill development schemes like *Seekho aur kamao*, *Usttad and Nai Manzil* have enabled their economic empowerment.

Just as all the drops of rainwater and streams converge in an ocean, all the policies of my government converge for the welfare of the poor, deprived and the underprivileged. From giving house to the shelter less to electrifying un-electrified villages, from giving free LPG connections to supplying LED bulbs to the poor, from *Jan Dhan* to *Jan Suraksha*, from making available affordable health care to providing quality education to the poor --- central to all the policies of my government is the welfare of the poor.

Honourable Members, balanced and equitable development of all regions is vital to India's progress. Under its proactive "Act East" policy, my government is focussing on reducing the isolation of the Eastern region and North-east by improving connectivity through road, rail, air, telecom, power and waterways.

My Government has started the *Pradhan Mantri Urja Ganga* with the execution of Two Thousand Five Hundred kilometres long *Jagdishpur-Haldia-Bokaro-Dhamra* Natural Gas Pipeline Project. With an investment of around Rs. Twelve thousand Five hundred crore, this project will cater to energy requirements of five

states, covering 40 districts and 2,600 villages. This project will also lead to the revival of three large fertilizer plants, industrialization of more than 20 cities and city gas network development in 7 cities.

My Government sees the North Eastern states as the *Ashtalakshmi* that can take India to new heights. The North East is the gateway to South East Asia. We are opening up road and rail routes to our neighbouring countries to boost the economic development of the region.

To ensure unhindered support and development of North Eastern states, my government is continuing with the special dispensation in the assistance pattern to the North-eastern states, and is providing assistance in the ratio of 90:10 for core central schemes and 80:20 for non-core schemes to these states.

By the end of the year, all Meter-Gauge tracks in the north- eastern states will be converted to Broad-Gauge. The railways have undertaken a major expansion in the region at a cost of around Rs. Ten thousand crore. Arunachal Pradesh and Meghalaya have been put on the rail map, Agartala in Tripura has been connected with broad gauge line.

The Brahmaputra Cracker and Polymer Limited and Numaligarh Refinery Limited's wax unit are big projects that will create huge employment opportunities in the North East region. The Government has approved North East BPO promotion scheme in the Digital India programme for creation of employment opportunities.

The beauty and diversity of the North East makes it a natural hub for tourism. The Ministry of Tourism has identified a thematic circuit for the North East region.

My government has provided special financial assistance to mitigate the damages caused by unprecedented floods in the hilly and other areas of the country.

Honourable Members, from highways to i-ways; from railways to waterways; from seaports to airports; from water pipelines to gas pipelines, from earth sciences to

satellites, from rural infrastructure to smart cities, creation of vital next-generation infrastructure has received special attention of my government.

For modernization of Railways, the highest-ever capital outlay of Rs. 1.21 lakh crore has been provided. My government aims to connect all rural habitations with all-weather roads. 73,000 kilometres of road has been built so far in rural areas. More than five thousand kilometres of roads in 44 Left Wing Extremism affected districts are being upgraded. The National Civil Aviation Policy, will give a major boost to air connectivity in the smaller cities and towns. Under the *Bharat Net Project*, Optical Fibre Cables now cover over 75,700 Gram Panchayats, up from only 59 in May 2014.

India has launched 8 operational missions covering meteorological, navigation, and earth observation and communication satellites. ISRO completed the seven-satellite constellation of Indian Regional Navigational Satellite Systems, *NaviC*. ISRO added another feather to its cap this year by successfully launching 20 satellites in a highest-ever single launch.

My government is committed to optimally harness our marine wealth and give a new impetus to ocean-led development. Under the *Sagarmala* programme on port-led development, a total of 199 projects with an outlay of over Rs. Three lakh crore have been identified for implementation in the next three years. Of these, projects of more than Rs. One lakh crore are already under implementation. The seas surrounding the Indian Peninsula contain One thousand Three hundred and Eighty Two of our islands, out of which, to begin with, 26 have been earmarked for integrated development. The Blue Economy, with focus on sustainable development of fisheries will continue to receive our special attention.

As a reaffirmation of our commitment to clean energy, my government has taken giant strides in increasing our renewable energy capacity to 47 Giga Watts so far, against our target of 175 Giga Watts.

Placing fresh impetus on rural infrastructure, untied financial resources of over Rs. Two lakh crore are being transferred to *Gram Panchayats* during 2015-20. The allocation to *Mahatma Gandhi National Rural Employment Guarantee Scheme* in 2016-17 has been over Rs. Forty Seven thousand crore which is the highest ever since the inception of the programme and the focus is now on creation of durable assets and rural infrastructure.

Giving a major boost to creation of urban infrastructure, annual action plan for 500 cities with an outlay of Rs. Fifty thousand crore has been approved. Metro Rail Projects have been sanctioned for four cities including Ahmedabad, Nagpur and Pune, and an extension of Chennai Metro has also been approved.

Honourable Members, my Government has taken bold decisions in the interest of the poor.

To combat the evils of black-money, corruption, counterfeit currency and terror financing, my government took the decision on 8th November, 2016 to demonetize old five hundred and one thousand rupee currency notes. My Government's very first cabinet decision was to set up an SIT on black-money. The passing of *Black Money (Undisclosed Foreign Income and Assets) and Imposition of Tax Act, 2015, Benami Transactions (Prohibition) Amendment Act, 2016*, amendments to treaties with Singapore, Cyprus and Mauritius to prevent misuse of provisions in such treaties for tax evasion and movement of black-money in India and the Taxation Amendment Act providing for *Pradhan Mantri Garib Kalyan Yojana*, have together resulted in a comprehensive policy backed initiative against black-money.

The four-decade old demand of one-rank-one-pension (OROP) of our Armed Forces veterans has been fulfilled. The total financial implications would be around Rs. Eleven thousand crore. More than Rs. Six thousand Two hundred crore have been released in two tranches benefiting over 19.6 lakh veterans.

My government has taken decisive steps to give a fitting reply to the repeated incursions on our territorial sovereignty. On 29th September 2016 our defence forces successfully conducted surgical strikes at several launch pads along the Line of Control to prevent infiltration by terrorists. We are proud of the exemplary courage and valour displayed by our defence personnel and owe a debt of the gratitude to them.

Honourable Members, transforming the culture of governance, my Government has simplified procedures, repealed obsolete laws and eliminated scope for corruption.

The Direct Benefit Transfer programme of subsidies through *the Jan Dhan-Aadhaar-Mobile (JAM) Trinity* has prevented leakages and helped save Rs Thirty Six thousand crore. PAHAL is the world's largest cash benefit transfer scheme that has saved over Rs. Twenty One thousand crore in two years. *Digidhan Abhiyaan* and Two lakh Common Service Centres are providing employment to over 5 lakh youth, and spreading digital literacy.

The launch of mobile app - *BHIM* - Bharat Interface for Money - is a tribute to the vision of Dr. Bhimrao Ambedkar who sought economic empowerment of the poorest. Within a few days, it has become one of the most popular mobile app- based payment mechanisms in the country. The biometric AADHAAR Payment system to be launched soon will usher a technological revolution in India.

Coal block and spectrum auctions illustrate the highest standards of transparency set by my government in allocation of natural resources. To carry this forward, government procurements have been brought under a single platform - *Government eMarket Place (GeM)*.

The process of recruitment to government jobs has been made simpler and transparent by dispensing with interviews for recruitments to over Thirty Four lakh non-gazetted posts. The process of appointments to senior positions in government has also been streamlined and is guided solely by objectivity, merit and integrity.

Over Eleven hundred obsolete laws have been repealed and 400 more are in the process of being repealed. Legislations relating to *Women, Divyang jan, Labour, Apprentices, Factories, Benami Transactions, Aadhaar* and *Real Estate*, to mention a few - mirrors my Government's guiding philosophy of Transparency, and Social Justice.

Honourable Members, frequent elections put on hold development programmes, disrupt normal public life, and impact essential services and burden human resource with prolonged periods of election duty. My government welcomes a constructive debate on simultaneous conduct of elections to Lok Sabha and the State Legislative Assemblies. Funding of elections to eradicate the misuse of money power also needs to be debated. My Government would welcome any decision taken by the Election Commission in this regard after consultations with political parties.

Honourable Members, celebrating the cultural diversity along with the richness of language and heritage of every state, my government has started the *Ek Bharat Shrestha Bharat* programme. The uniqueness of this programme is to pair and entwine two different states with diverse cultures for over a year so that each state can assimilate the cultural spirit of the other.

Taking forward the concept of cooperative federalism through *One nation-One tax and One nation-One market*, both Houses of Parliament passed the *Goods and Services Tax Act*. 17 states governed by political parties across the political spectrum ratified this in a record 23 days. My Government is thankful to the GST Council for working to resolve outstanding issues.

Honourable Members, India has been widely acclaimed as a bright spot in the global economy, at a time when global growth has been slow. The rate of inflation, the balance of payments, current account deficit and the fiscal deficit have been consistently reduced since 2014. Foreign Direct Investment and foreign exchange reserves have reached record levels. The country's macroeconomic fundamentals are very strong, creating a platform for sustained high growth.

FDI inflows in 2015-16 were US \$ 55.6 billion, the highest- ever for any financial year. My Government further liberalized FDI policy provisions in various sectors in June 2016.

My Government is closely working with the State Governments to identify constraints in doing business. The rankings of the States/UTs show that the national implementation average of reforms stands at around 49 percent, much higher than last year's 32 percent. India is ranked third in the list of top prospective host economies for 2016-18 in the World Investment Report 2016 released by UNCTAD.

Honourable Members, India has been facing the grave challenge of terrorism for the last four decades. Terrorism poses a serious danger to the global community. India will actively collaborate with other nations in decisively defeating these forces. My government is committed to combating terrorism, and to ensure that the perpetrators of such acts are brought to justice.

The State of Jammu and Kashmir has been affected by terrorism sponsored and supported from across the border. The attempts of infiltration, incidents of terrorist violence and loss of precious lives of civilians and security personnel remain a cause of grave concern.

There has been considerable success in containing Left Wing Extremism over the last three years, with the surrender of over 2600 extremists. The security situation in the North Eastern states has also shown significant improvement.

Honourable Members, my Government, committed to the philosophy of partnerships for peace and progress, continues its active diplomacy aimed at facilitating national development, enhancing our security, and ensuring greater Indian influence in global fora.

The intensity of our international engagements has helped us shape a diverse and purposeful agenda with our global partners. There has been a consolidation of

relations with friendly countries and major powers. The common desire of the South Asian region for greater prosperity and development led most of its nations to make common cause in their opposition to terrorism. Membership of the Missile Technology Control Regime (MTCR) and signing of the Memorandum of Obligations of the Shanghai Cooperation Organisation were further reflections of India's growing and multi-dimensional role in global affairs.

India hosted the eighth BRICS Summit at Goa with its BIMSTEC outreach, and the sixth Heart of Asia Conference at Amritsar, marking important contributions to our regional and pluri-lateral outreach. India hosted a three day Asian Ministerial Conference on Disaster Risk Reduction in Delhi, in which more than 50 Asian and Pacific countries participated.

There are over Thirty million Overseas Indians, settled in almost every corner of the world. They continue to make invaluable contributions to Indian society and economy. My government will maximize the strengths of Indian *diaspora* in nation building and for deepening our global outreach.

Realising the importance of developing tourism, my Government has approved the new *e-VISA* policy and expanded the scope of e-tourist visa to include purposes such as short-term medical treatment and business trips. 161 countries are now covered under e-VISA. With over 88 lakh foreign tourist arrivals in 2016, tourism sector has shown a growth rate of over 10 percent.

India ratified the Paris agreement on 2nd October 2016, thereby sending a strong message of our commitment to combating climate change with focus on climate justice and sustainable lifestyle. The United Nations Environment Programme has recognized India as one of the countries on track in achieving its voluntary goals. 25 nations have signed the Framework Agreement of International Solar Alliance, the first treaty based organisation initiated by India.

Honourable Members, Indians today have a deep sense of pride in the awakening of India caused by the momentous steps my government has undertaken. Our fellow citizens have exhibited great solidarity with our endeavours in transforming India. My government reiterates its commitment to fulfil the aspirations of our citizens. The Vision of *Mahatma Gandhi and other founding fathers* lays down a great path for a resurgent India. This path is of debate, discussion, accommodation and understanding. It is the rich tradition of *Samvaad, Samanvay* and *Samvedna* that will continue to guide the spirit of our nation building.

Honourable Members, we gather here today to redeem the trust reposed by our countrymen, particularly the poor, in the sacred Institution of Parliament. Every action of ours, in this temple of democracy must be an offering at the altar of the innumerable sacrifices that have built this nation. Let us work towards a common future, seeded in the promise of *Sabka Saath Sabka Vikas*, that will bring to all the equality and dignity enshrined in our constitution.

Jai Hind!

12.47 hours

OBITUARY REFERENCES

[Translation]

HON. SPEAKER: Hon. Members, I would like to inform the House about the sad demise of our seven former Members Shri Jujhar Singh, Shri P. Vishwambharan, Shrimati Kishori Sinha, Shri Sundar Lal Patwa, Shri Balasaheb Vikhe Patil, Shri Manku Ram Sodhi and Shri Surjit Singh Barnala.

Shri Jujhar Singh was a Member of the Eighth Lok Sabha from Jhalawar Parliamentary Constituency of Rajasthan.

He was a member of the Committee of Privileges.

Formerly, Shri Jujhar Singh was a member of the Rajasthan Legislative Assembly four times and served as a minister in the Government of Rajasthan from the year 1972 to 1977.

Shri Jujhar Singh died on 1 December, 2016 in Kota, Rajasthan at the age of 96.

Shri P. Vishwambharan was a Member of the Fourth Lok Sabha from Trivandrum, currently Thiruvananthapuram Parliamentary Constituency, Kerala.

Shri Vishwambharan was a member of the Public Accounts Committee.

Shri P. Viswambharan was also a member of the then Travancore Cochin Legislative Assembly from the year 1954 to 1956 and a member of the Kerala Legislative Assembly from the year 1960 to 1964.

He participated in the Quit India Movement as a freedom fighter.

Shri P. Vishwambharan died on 9 December, 2016 in Vellar, Kerala at the age of 91.

Shrimati Kishori Sinha was a Member of the Seventh and Eighth Lok Sabha from Vaishali Parliamentary Constituency of Bihar.

She was a member of the Committee on Absence of Members from the Sittings of the House during the Eighth Lok Sabha.

Shrimati Sinha worked tirelessly for the upliftment of women and weaker sections of the society.

Shrimati Kishori Sinha died on 19 December, 2016 in Patna, Bihar at the age of 91.

Shri Sunder Lal Patwa was a Member of the Eleventh and Thirteenth Lok Sabha from Chhindwara and Hoshangabad Parliamentary Constituencies of Madhya Pradesh respectively.

Shri Patwa was the Chief Minister of Madhya Pradesh twice. He was also the Union Minister of Rural Development, Agriculture, Chemicals and Fertilizers and Mines from 1999 to 2001.

Shri Patwa was a member of the Madhya Pradesh Legislative Assembly for seven terms and also served as the Leader of Opposition in the Madhya Pradesh Legislative Assembly.

Shri Sunder Lal Patwa died on 28 December, 2016 in Bhopal at the age of 92.

Shri Balasaheb Vikhe Patil was a Member of the fifth to ninth Lok Sabha and twelfth to fourteenth Lok Sabha from Kopargaon and Ahmednagar parliamentary constituencies of Maharashtra. Shri Patil was a member of the Committee on Petitions, Committee on Agriculture and Committee on Defence during the Eighth, Ninth and Fourteenth Lok Sabha respectively. He was also a member of various parliamentary committees during his long and distinguished parliamentary career.

Shri Patil was also the Union Minister of Heavy Industries and Public Enterprises from the year 2002 to 2003 and the Union Minister of State of Finance from the year 1999 to 2002.

He was given the Padma Bhushan award in the year 2010 for social work.

Shri Balasaheb Vikhe Patil died at the age of 84 on 30 December, 2016 in Loni Badrak, Maharashtra.

Shri Manku Ram Sodhi was a Member of the Eighth to Tenth Lok Sabha from Bastar parliamentary constituency of Madhya Pradesh, now in Chhattisgarh. He was a member of the Joint Committee on Salaries and Allowances of Members of Parliament during the Eighth Lok Sabha and the Committee on Railways during the Tenth Lok Sabha.

Formerly, Shri Sodhi was a member of the Madhya Pradesh Legislative Assembly for five terms and also served as a Minister in the Government of Madhya Pradesh from the year 1981 to 1984.

Shri Manku Ram Sodhi died at the age of 82 on January 10, 2017 in Raipur, Chhattisgarh.

Shri Surjit Singh Barnala was a Member of the Sixth, Eleventh and Twelfth Lok Sabha from Sangrur Parliamentary Constituency of Punjab.

Shri Barnala was the Chief Minister of Punjab from the year 1985 to 1987. He was also the Union Minister of Agriculture and Irrigation from the year 1977 to 1979, Union Minister of Chemicals and Fertilizers and Food and Consumer Affairs from the year 1998 to 1999.

Shri Barnala was the Governor of Tamil Nadu, Andhra Pradesh, Odisha and Uttarakhand. He was also the Lieutenant Governor of Andaman and Nicobar Islands and Puducherry.

Shri Barnala was also a member of the Punjab Legislative Assembly three times and served as a minister in the Government of Punjab.

Freedom fighter Shri Barnala had participated in the Quit India Movement.

Shri Surjit Singh Barnala died on 14 January, 2017 in Chandigarh at the age of 91.

We express our deepest condolences on the demise of our former colleagues and I am confident that the House will express its condolences to the bereaved families.

Hon. Members, 26 persons are reported dead when a boat carrying passengers capsized in river Ganga near Patna on January 14, 2017.

In another tragic incident, 30 persons, including 18 children, were reported dead and over 50 injured when a truck rammed into a school bus in Etah district of Uttar Pradesh on January 19, 2017.

In another accident, around 41 persons were reported dead and over 65 injured due to derailment of Jagdalpur-Bhubaneswar Hirakhand Express Train in Vizianagaram district of Andhra Pradesh on January 21, 2017.

Hon. Members, in a natural disaster, 20 persons including 16 soldiers are reported to have died in four avalanches that took place in high altitude areas of Gurez and Sonmarg in Jammu and Kashmir on 25 January, 2017 as per information received so far.

The House expresses its deep condolence over these tragic incidents, which have caused grief and pain to the bereaved families, and wishes speedy recovery to the injured persons.

Now, the House will remain silent for some time as a mark of respect to the memory of the departed.

12.50 hours

(The Members then stood in silence for a short while.)

12.51 hours

PAPERS LAID ON THE TABLE

[English]

HON. SPEAKER: Now, Papers to be laid on the Table. Shri Arun Jaitley.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): Madam, I rise to lay on the Table a copy (Hindi and English versions) of the Economic Survey 2016-17.

[Placed in Library, See No. LT 6237/16/17]

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): Madam, I rise to lay on the Table an explanatory Statement (Hindi and English versions) showing reasons for immediate legislation by promulgation of the Payment of Wages (Amendment) Ordinance, 2016 (No. 9 0f 2016).

[Placed in Library, See No. LT 6238/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.S. AHLUWALIA): I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under article 123 (2) (a) of the Constitution:-

(1) The Enemy Property (Amendment and Validation) Fifth Ordinance, 2016 (No. 8 of 2016) promulgated by the President on 22nd December, 2016.

[Placed in Library, See No. LT 6239/16/17]

(2) The Payment of Wages (Amendment) Ordinance, 2016 (No. 9 of 2016) promulgated by the President on 28th December, 2016.

[Placed in Library, See No. LT 6240/16/17]

(3) The Specified Bank Notes (Cessation of Liabilities) Ordinance, 2016 (No. 10 of 2016) promulgated by the President on 30th December, 2016.

[Placed in Library, See No. LT 6241/16/17]

SHRI N.K. PREMACHANDRAN (KOLLAM): Madam, no explanatory statement is given with it. ... (*Interruptions*)

HON. SPEAKER: The House stands adjourned to meet on Wednesday, 1st February 2017 at 11 a.m.

12.51 hours

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, February 01, 2017 / Magha 12, 1938 (Saka).

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